

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 26 of 2011, 14 of 2011, 27 of 2011
& I.A. No. 42 of 2011

Dated: 11th January, 2012

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Appeal No. 26 of 2011

Bihar State Electricity Board ... Appellant (s)

Versus

Bihar Electricity Regulatory Commission Respondent (s)

Appeal No. 14 of 2011

Bihar Industries Association Appellant (s)

Versus

Bihar Electricity Regulatory Commission ... Respondent (s)

Appeal No. 27 of 2011 &
IA No. 42 of 2011

Kalyanpur Cement Limited Appellant (s)

Versus

Bihar Electricity Regulatory
Commission & Ors. Respondent (s)

Contd....P1/-

Counsel for the Appellant (s) :
(In Appeal No. 26 of 2011) Mr. Kailash Vasudev
Mr. Mohit Kr. Shah
Ms. Shilpi Shah

(In Appeal No. 14 of 2011) None
(In Appeal No. 27 of 2011) Ms. Sugandha Somani
Mr. Apoorva Misra

Counsel for the Respondent (s) :
(In Appeal No. 26 of 2011) Mr. Apoorva Misra &
Ms. Sugandha Somani for R-2
Mr. Santosh Misra for R-27

(In Appeal Nos. 14 of 2011 &
27 of 2011) Mr. Kailash Vasdev
Mr. Mohit Kr. Shah
Ms. Shilpi Shah

ORDER

Heard the learned counsel for the respondent no. 2 in Appeal No. 26 of 2011. Learned counsel Mr. Santosh Misra appearing on behalf of respondent no.27 adopts the arguments of learned counsel for the respondent no.2 in Appeal No. 26 of 2011. Hearing in Appeal No. 26 of 2011 is completed.

Post the matter for remaining arguments in Appeal Nos. 14 of 2011 and 27 of 2011 on **1st February, 2012 at 2.30 p.m.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

rkt/ss